

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF
MAIN PETITION NUMBER

: SAS Autocom Engineers India Pvt Ltd
: CP/567/IB/2018

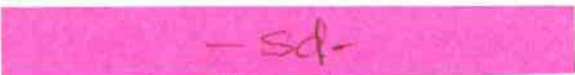
(IA/MA) APPLICATION NUMBERS

IA/163(CHE)/2022 INMA/696/2019

ORDER

The Applicant is represented by the Ld. Counsel Mr. A.G. Sathyanarayana is present in person before this Tribunal and the Respondent is represented by the Ld. Counsel Mr. Paneerselvam through video conferencing mode.

List the matter on **10.11.2022** for **physical hearing**.


[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)